

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA(CAA)-12(PB)/2018

IN THE MATTER OF:

Intertoll India Constants Pvt. Ltd. & Ors. Applicant/petitioners

With

Intertoll ICS India Pvt. Ltd. Respondent

Order under Section 230-232 of the Companies Act

Order delivered on 23.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Sh. S.K. Mohapatra,
Hon'ble Member (T)

For the Applicant/petitioner : Shri D.K. Malhotra, Mr. Rajesh Kr. Malhotra,
Advs.
CS Ashok Tyagi, PCS

For the Respondent :

ORDER

Order reserved.

Sd/-
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd/-
(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

23.01.2018
V.Sethi